

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI

O.A.No.211 of 2025 (SZ)

[Earlier O.A. No. 480 of 2025 (PB)]

IN THE MATTER OF

Suo Moto matter in respect of news item
appearing in The Hindu dated 28.08.2025 titled
“Uthandi residents raise concerns over
sewage pollution through new flood escape
channel”.

AND

Greater Chennai Corporation,
Through its Mayor, Chennai and Ors.

...Respondents

INDEPENDENT REPORT FILED BY THE 4TH RESPONDENT



THROUGH
M/S. GAUTAM S. RAMAN
COUNSEL FOR 4TH RESPONDENT

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI

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S.NO	DATE	DESCRIPTION	PG NO
1.	02.01.2026	Independent Report filed by the CMWSSB	1

Dated at Chennai on this the 02nd day of January, 2026



Counsel for 4TH Respondent

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI**O.A.No.211 of 2025 (SZ)****[Earlier O.A. No. 480 of 2025 (PB)]**

IN THE MATTER OF:

Tribunal on its own motion Suo Moto
matter in respect of News item appearing in
The Hindu Dated 28.08.2025 , titled
"Uthandi Residents raise concerns over
Sewage pollution through new Flood Escape Channel "

....suo moto

Versus

- 1) The Greater Chennai Corporation through its Mayor,
Greater Chennai Corporation , Rippon Building ,Chennai -600003.
- 2) Tamilnadu Pollution Control Board through it's Member Secretary ,
76,Mount Salai ,Guindy , Chennai -600032.
- 3) District Collector ,
Kanchipuram District ,Collectorate ,Kanchipuram ,
TamilNadu -631501.
- 4) Chennai Metropolitan Water supply and Sewerage board
through it's Managing Director
1.Pumping station road ,Chennai -600002.



INDEPENDENT REPORT FILED BY THE 4TH RESPONDENT (CMWSSB)

I S.Aruna Parivallal , W/o . M.Parivallal Hindu , aged about 57 Years now working as Superintending Engineer P(IV) in the Chennai Metropolitan Water Supply and Sewerage board (CMWSSB) having office at No.1.Pumping Station Road , Chinatadripet ,Chennai 600002 do hereby solemnly affirm and sincerely state as follows:

1. I submit that the work of " Providing Comprehensive Underground Sewerage Scheme to Uthandi of Div 197(Old Div 199), Area XV in the expanded Chennai City was commenced on 12.02.24 and is in progress.

The scope of the work contemplated is as follows:

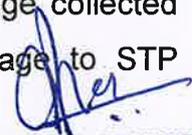
1. Sewage Collection System (250mm dia pipes) – 31.78 km
2. Sewage Pumping main (150mm dia to 400mm dia pipes)– 13.32 km
3. Machine holes – 1206 nos
4. House Service connections – 1300 nos
5. Sewage Pumping Station/LS – 11 nos.

The physical progress of the work is 75% completed on schedule. The sewerage scheme for the length of 31.78 km is divided into 3 parts to enable public use in Uthandi area.

2. I submit that now all the sewer pipeline works, laying of pumping main and construction of sewerage pumping stations are completed under part commissioning 1, which covers the Gangaiammankoil street (SPS-01), Lift station –(LS05) –Manthoppu Salai and Lift station at (LS06) VGP Layout Phase and now the trial commissioning activities are under progress and on completion will be handed over to CMWSSB, Operation & Maintenance wing, Area XV and put into public benefits.

The underground sewerage scheme aims to provide house sewer connections to Uthandi residents and thereby dispose the sewage collected through the collection system and pumping the collected sewage to STP through sewage pumping station

VI (9) SUPERINTENDING ENGINEER (P) IV
CHENNAI METROPOLITAN WATER SUPPLY
AND SEWERAGE BOARD
NO. 1, PUMPING STATION ROAD,
CHENNAI-600002


SUPERINTENDING ENGINEER (P) IV
CHENNAI METROPOLITAN WATER SUPPLY
AND SEWERAGE BOARD
No. 1, PUMPING STATION ROAD,
CHENNAI-600 002.

3. I submit that the issues raised are accordingly and are as mentioned here :

S.no	Applicant	CMWSSB
1.	The Residents Of Uthandi raised their concerns about the proposed channel , Secretary, Uthandi VGP layout Phase 1, owners and resident's welfare association that digging for the flood water canal is likely to damage the pipelines for drinking water supply and sewer network which are being laid and other pipelines.	The WRD informed during the joint meeting held at CE (WRD) chamber on 20.08.2025 with CMWSSB project team that the alignment of Underground Sewer pipelines and Water distribution main will be taken care of during the execution of work in coordination with the CMWSSB officials.
2.	Further , the applicant stated that some roads including Amritha street and Roja street – dug up for Chennai Metrowater's Sewer network project still waiting for black topping for eight months.	In this regard it is informed that the works in all respects are completed in the mentioned roads and also handed over to Greater Chennai Corporation for road restoration. At present the road has been laid by GCC. Therefore this grievance has been addressed and no longer subsist.



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S.no	Applicant	CMWSSB
3	Further, a resident complained about the slow pace of work affecting daily life and safety concerns on unpaved roads in VGP 1st and 2 nd main road.	The unpaved stretches in the VGP 1st and 2 nd Main Road have been levelled and handed over to GCC for road laying work. At present the road has been laid by GCC. Therefore this grievance has been addressed and no longer subsist

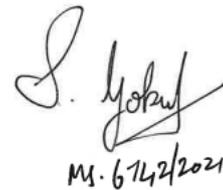
It is therefore humbly prayed that the Honourable Tribunal may be pleased to accept the report on behalf of the CMWSS Board and thus render justice.



**SUPERINTENDING ENGINEER (P) IV
CHENNAI METROPOLITAN WATER SUPPLY
AND SEWERAGE BOARD
No. 1, PUMPING STATION ROAD,
CHENNAI-600 002.**

Solemnly affirmed at Chennai
On this the 02nd day of January 2026
And signed his name in my presence

Before me



Ms. 6/12/2021

**SUPERINTENDING ENGINEER (P) IV
CHENNAI METROPOLITAN WATER SUPPLY
AND SEWERAGE BOARD
No. 1, PUMPING STATION ROAD,**

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